

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:576

ANSWERED ON:06.05.2015

INDIAN INSTITUTES OF URBAN MANAGEMENT .

Yadav Shri Dharmendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any institutionalized mechanism exists for the management and development of urban cities and if so, the details thereof;
- (b) whether the Union Government proposes to set up Indian Institutes of Urban Management (IIUMs) in partnership with State Governments with an objective of preparing future generation urban managers/regulators, if so, the details thereof and the present status thereof;
- (c) whether the Government has worked out the modalities for setting up of such institutes;
- (d) if so, the details thereof including the estimated funds required for the purpose; and
- (e) the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.576 FOR 6.5.2015 REGARDING INDIAN INSTITUTES OF URBAN MANAGEMENT

(a): Yes, Madam. Part IXA of the Constitution of India relating to municipalities provides a comprehensive institutional framework for the management, development and governance of urban cities. It empowers the Legislature of a State, to endow by law, the municipalities with such powers and authority as may be necessary to enable them to function as institution of local self-government. These include provisions for composition of municipalities, constitution of ward committees, reservation of seats, constitution of District Planning Committees & Metropolitan Planning Committee, devolution of powers and responsibilities upon municipalities etc.

(b): No, Madam. At present there is no such proposal.

(c) to (e): Does not arise.